

(d) the reaction of the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI SANTOSH KUMAR GANGWAR): (a) The year-wise details of total production of Naptha in the country during the last three years are as under:

(Figure in TMT)

1995-96	6390
1996-97	6389
1997-98	6196
Total	18975

(b) The following quantities of Naptha, at administered pricing fixed by this Ministry, were supplied to Reliance by the Public Sector Oil Companies during the above period:

(Figure in 000' Tonnes)

1995-96	221.5
1996-97	356.8
1997-98	368.0

(c) and (d) Supplies of Naptha were made by oil companies to M/s. Reliance for captive use in their petrochemical plants at Patalganga and Hazira.

They cannot sell it further to anyone.

LPG Connections

1545. SHRI MADHUKAR SIRPOTDAR:
SHRI ANANT GANGARAM GEETE:
SHRI T.R. BAALU:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the target fixed for issue of LPG connections during 1998; and

(b) the number of such connections released under Tatkal scheme during 1997 in the country?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI SANTOSH KUMAR GANGWAR): (a) The Government has approved release of 35 lakh new LPG connections and 25 lakh DBCs during 1998-99.

(b) The number of LPG connections released under Tatkal Scheme in the country during 1997-98 was 4.21 lakhs.

15-Point Programme

1546. SHRI BHAVNA DEVRAJ BHAI CHIKHALIA:
SHRI G.M. BANATWALLA:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether the Union Government have advised the State Government to set up monitoring cell to monitor the progress in the registration and placement of minority job seekers by Employment Exchanges and organising mobile registration camp in minority prone areas in pursuance of the 15-point programme for minorities for further integration of minority in national life;

(b) if so, the details thereof, State-wise;

(c) if not, the States which are lagging behind in the implementation of the said programme, State-wise;

(d) the number of such camps organised and the States which failed in organising such camps during each of the last three years, State-wise;

(e) the number of registered job seekers, placement and submission made by the Employment Exchange during each of the last three years, State-wise, and

(f) the further steps taken/proposed to be taken by the Government for effective implementation of the said programme in the country?

THE MINISTER OF STATE OF THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRIMATI MANEKA GANDHI): (a) to (c) Employment Exchanges are under the administrative control of the State/UT Governments. In pursuance of the Prime Minister's 15-Point Programme for welfare of minorities for fuller integration of minorities in all aspects of national life, instructions have been issued to the State Governments for ensuring that no discrimination is made against the minority communities in matters of registration and sponsoring of names at Employment Exchanges. The